

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.187/9/HDB//2017
NAME OF THE COMPANY	Sujana Universal Industries Limited
NAME OF THE PETITIONER(S)	Minera Steel & Powers Pvt Limited
NAME OF THE RESPONDENT(S)	Sujana Universal Industries Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.V. Peatop Runas	Advocate	9701215383	4
		1	
•			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ajun Roddy	Ahocoke	9848832383	A
*			

ORDER

Heard, Shri M.V.Pratap Kumar, Ld Counsel for the Petitioner and Shri Arjun Reddy, Ld. Counsel for the Respondent.

Case posted to 29-11-2017.

MEMBER (Judl)

gs